

G.S.R. 385 (E) in Gazette of India dated 29th April, 1985.

- (ii) The Prevention of Food Adulteration (First Amendment) Rules, 1985 published in Notification No. G.S.R. 3 (E) in Gazette of India dated the 1st January, 1985 together with a corrigendum thereto published in Notification No. G.S.R. 142 (E) in Gazette of India dated the 8th March, 1985.

- (iii) The Prevention of Food Adulteration (Second Amendment) Rules, 1985 published in Notification No. G.S.R. 11 (E) in Gazette of India dated the 4th January, 1985 together with a corrigendum thereon published in Notification No. G.S.R. 368 (E) in Gazette of India dated the 18th April, 1985.

[Placed in Library See No. LT 959/85]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi for the year 1983-84.

[Placed in Library. See No. LT 960/85]

12.20 hrs.

[English]

#### ARMS (AMENDMENT) BILL\* 1985

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : On behalf of Shri S. B. Chavan, I beg to move for leave to introduce a Bill further to amend the Arms Act, 1959.

MR. SPEAKER : The question is ;

"That leave be granted to introduce a Bill further to amend the Arms Act, 1959."

*The motion was adopted.*

SHRIMATI RAM DULARI SINHA : I introduce the Bill.

12.22 hrs.

MR. DEPUTY SPEAKER *in the Chair*

#### MATTERS UNDER RULE 377

[English]

- (i) Need to Reopen the Bhaskar Textile Mills, Jhasruguda, Orissa

SHRI SRIBALLAV PANIGRAHI (Deogarh): The Bhaskar Textile Mills, Jhasruguda is one of the two Textile Mills of Orissa and the only one of its kind in Western part of the State. In fact, this is the only major industry in Jhasruguda which being the gate-way to Western Orissa is quite an important place in the State. But it is unfortunate that the management of this Mill closed down the mill about two years ago, on the plea of labour unrest. The owners of the factory don't seem to have any regard for the labour and industrial laws and regulations. They don't pay any heed to the directives of the State Government issued from time to time obviously for a settlement to reopen the mills. As a result about two thousand workers of this industry having lost their jobs are on the street now for the last two years.

The plight of these poor and helpless workers could be well imagined. The closure of this major industry of this locality has also naturally caused a set back to the economy of the area.

However, thanks to the Government of Orissa that having realised the gravity of the situation and finding the management quite adamant not to reopen the mills, they have of late decided to nationalise the mills and accordingly have moved the Union Government in the matter.

\*Published in the Gazette of India extraordinary Part II Section 2 dated 16-5-1985.

I would, therefore, urge upon the Union Government particularly the Hon'ble Textile Minister to take necessary steps immediately on the decision as well as the recommendations of Orissa Government to the reopening of the Bhaskar Textile Mills in view of the commercial importance, urgency and human consideration involved in it.

**(ii) Need to Improve Irrigation Facilities in Draught Affected Districts of Andhra Pradesh and Karnataka**

**SHRI K. RAMCHANDRA REDDY** (Hindupur) : The districts of Anantapur and Chittoor in Andhra Pradesh and Kolar, Chitradurga and Tumkur in Karnataka State are chronically drought-affected areas. Irrigation facilities in these five districts are very meagre. Famines have ravaged these areas time and again and the misery and sufferings of the poor is beyond human endurance.

To save the people from the severe onslaught of famine it is very essential that irrigation facilities are improved. These areas are situated on a very high altitude and it is not easy to improve the irrigation potential.

River Nirevathi in western ghats of Karnataka has got about 500 T.M.C. of water which is going into the Arabian Sea wastefully. This water can be diverted to upper Bhadra to irrigate the above five districts. This is a costly venture. The Government of India, the Governments of Andhra Pradesh and Karnataka can execute the project jointly and the Central Government may be pleased to order an investigation into the feasibility of using the water of River Nirevathi to improve the irrigation in the above districts.

[*Translation*]

**(iii) Need to take Stringent steps to Ensure, Safe Delivery of Money sent by Insured covers through Post Offices**

**DR. CHANDRA SHEKHAR TRIPATHI** (Khalilabad) : Mr. Deputy Speaker, Sir, now-a-days, the people settle down wherever they are able to find a source of livelihood, but the members of their families go on living at their earlier residential places. They keep contact with one another through letters, etc.

Today, the biggest problem is being faced in sending money to their family members. Any person who is earning somewhere sends some money to his family members. I am sorry to say that the money sent by money-order not only reaches after a delay, but it involves more expenditure also. Therefore, the poor people sent their money by insured covers, but recently, it has become unsafe because it has become a common practice that the seals are tampered with and money is taken out.

I, therefore, draw the attention of the Minister of communications towards this and demand that he should take stern action to check it so that the faith of the people in the post offices is restored.

**(iv) Need to protect the City of Bangalore from Pollution**

**SHRI S. M. GURADDI** (Bijapur)\*\* : Bangalore is a city of gardens besides being a paradise on earth for those wanting to enjoy the union with nature. Once there was a move to hold one session of the Parliament in this city. Here rain soaked breeze blows throughout the summer and the citizens of this city can enjoy warm sun throughout the winter. You are awakened to the piping notes of whistling thrush and open your window to a casement of dew-washed trees in flowers. African tulips, Bengonias, all in full glory amid weird-happed arucaris. All day long koels and barbots call from dense green foliage and the evenings are fragrant with jasmine and maussam.

But the beauty of Bangalore is being eroded. Steadily growing population, unplanned constructions and the accumulation of industries are spoiling the beauty of the city. Areas like Krishnarajapuram, Yeshwantapuram are smoky and the city is losing its identity. Some other features which are spoiling the beauty of the city area :

(1) There are a dozen B. Ed colleges. These are not spread over the city.

(2) Vidhana Soudha, Cubbon Park and Maharani's college cannot co-exist on the ugly out skirts of Central Jail. Central Jail could have been outside the heart of the city.

\*\*The speech was originally delivered in Kannada.